





File No.22/7/2022-Adm/APTEL 317-123

## Appellate Tribunal for Electricity Ministry of Power

Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi T:011-24368481-1518, TF:011-24368482,

Dated the 3<sup>rd</sup> May, 2023

## **OFFICE ORDER**

Subject:

Appointment of Liaison Officer for implementation of orders of reservation relating to SC/ST or OBC in the posts and services of the Central Government – reg.

In pursuance of DoPT's OM No. 43011/153/2010-Estt.(Res.) dated 04.01.2013, Shri Dinesh Chandra Sharma, Director (Administration) is herby appointed as Liaison Officer in respect of matters relating to the representation of SC/St or OBC pertaining to the Appellate Tribunal for Electricity (APTEL).

This issues with the approval of the Competent Authority.

(Gauray Gautam) Admn.-cum-Accounts Officer

To

Shri Dinesh Chandra Sharma, Director (Administration) APTEL

## Copy to:-

- 1. The Director & Liaison Officer (SC/ST/PwD/ESM), Ministry of Power, Sharam Shakti Bhawan, Rafi Marg, New Delhi-110001.
- 2. PPS to Registrar, APTEL
- 3. All Officers/officials of APTEL
- 4. All Notice Board/Guard File
- Office Assistant/IT (Outsource) is directed to upload the Office Order on the Website of APTEL.